

ITEM NO.1

COURT NO.11

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 156/2023

PRATEEK MISHRA

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.48875/2023-STAY APPLICATION and IA
No.48876/2023-EXEMPTION FROM FILING O.T.)

WITH T.P.(Cr1.) No. 178/2023

(FOR ADMISSION and IA No.54150/2023-STAY APPLICATION)

Date : 27-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Bhuvan Mishra, Adv.
Mr. Santosh Kumar, Adv.
Mr. Yash Maheshwari, Adv.
Dr. Ajay Kumar, Adv.
Mr. Krishna Kanhaiya Kumar, Adv.
Ms. Akansha Rai, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Ms. Apeksha Rai, Adv.
Mr. Arjun Raghuvanshi, Adv.
Ms. Yashoda Katiyar, Adv.
Mr. Pramod Kumar, Adv.
Mr. Vivekanand Rana, Adv.
Mr. Kaushal Yadav, AOR

For Respondent(s)

Mr. Shubhranshu Padhi, AOR
Ms. Rajeshwari Shankar, Adv.
Mr. Niroop Sukrithy, Adv.
Mr. Jay Nirupam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service to respondent No.2 is not complete.

The Registry to issue reminder to the concerned Court to forward service report.

List on 17th August, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER